

ADDENDUM TO FORM G PUBLISHED ON 26-06-2026
INVITATION FOR EXPRESSION OF INTEREST FOR
KRISTAL INFRASTRUCTURE LIMITED
OPERATING IN BUSINESS OF REAL ESTATE DEVELOPMENT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	RELEVANT PARTICULARS	
1.	Last date for receipt of expression of interest	18.07.2026 (Originally 11.07.2026)
2.	Date of issue of provisional list of prospective resolution applicants	25.07.2026 (Originally 21.07.2026)
3.	Last date for submission of objections to provisional list	30.07.2026 (Originally 26.07.2026)

Note: All other particulars not specifically amended above, shall remain same as per the Form G Dated 26th June, 2026.

Sd/-
Nilesh Rajendra Kothari
Resolution Professional
In the matter of Kristal Infrastructure Limited
IBBI/IPA-002/IP-N01225/2022-2023/14132
AFA valid upto: 30.06.2027

IBBI Registered Address: A703, Iskon Riverside, Near Shelaleikh Society, Shahibaug, Ahmedabad, Gujarat-380004

Correspondence Address: 410, 4th Floor, Bluerose Industrial Estate, Near Metro Mall and Tata Power Petrol Pump, Western Express Highway, Borivali East - 400066 Mumbai

Date: 11.07.2026
Place: Kolhapur

Email Id: cirp.kristal@gmail.com